GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1439
ANSWERED ON:21.08.2012
CROP DAMAGE DUE TO COLD
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Thamaraiselvan Shri R.;Yadav Shri Dharmendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether incidents of damage to crops due to extreme cold or frost have been reported in the country in the recent years;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to declare extreme cold or frost as natural calamity to provide financial relief from the National Disaster Response Fund (NDRF);
- (d) if so, the details thereof; and
- (e) the time by which it is likely to come into effect?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): Government of Madhya Pradesh had submitted a memorandum to Ministry of Agriculture, Government of India seeking central assistance on account of crop damage due to frost in the year 2010-11. During March 2012, Government of Haryana had also reported crop damage due to cold wave/frost and sought central assistant.
- (c) to (e): Government of India considered suggestions made by Madhya Pradesh and Haryana for inclusion of cold wave/frost which has now been included in the list of natural calamities eligible for assistance under State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF).